

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) to (c). The recommendations of the Fourth Central Pay Commission on pension are under active consideration of the Government, and the various views expressed by different sections of pensioners are being kept in view while processing the report.

**RBI Guidelines on Definition of Investment Companies**

429. SHRI H.M. PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether Reserve Bank of India has issued guidelines on the definition of investment companies and the mode of their functioning;

(b) if so, the details thereof;

(c) whether any action has been taken during the year 1986 against any erring companies; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) and (b). In terms of paragraph 2 (1) (i) of the Non-Banking Financial Companies (Reserve Bank) Directions, 1977 dated 20th June 1977 issued by the Reserve Bank of India an "Investment Company" means any company which is a financial institution carrying on as its principal business the acquisition of securities. These directions seek to regulate the acceptance of deposits by these companies and do not extend to the deployment of funds by such companies.

(c) No, Sir.

(d). Does not arise.

**Excise Duty Evasion by Multinational Cigarette Companies**

430. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government is aware that some Multinational Cigarette Companies have managed to evade huge amounts of excise duty; and

(b) if so, details thereof and the action taken to recover the excise duty ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) There are no Multinational Cigarette Companies in India.

(b) Does not arise.

**Increase in Customs Duty on Viscose Staple Fibre**

431. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that a large number of small scale units are facing closure because of increase in custom duty on Viscose Staple Fibre; and

(b) if so, the steps proposed to make available Viscose Staple Fibre at cheaper rates to small units ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Government has not made any increase in the customs duty on Viscose Staple Fibre recently.

(b) In view of (a) above, does not arise.

**Central Excise Conferences in 1986**

432. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the number of conferences held by Central Excise Department during 1986 with details of places where conferences were held; and

(b) the details of discussions held ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

JANARDHANA POOJARY) : (a) and (b). Conferences are held in Central Excise Department at various levels. Presumably, the reference is to Zonal Conferences of Collectors of Central Excise. During 1986, 24 Conferences were held at Delhi, Bombay, Madras, Bangalore, Kodaikanal, Calcutta, Patna, Bhubaneswar and Shillong. During the conferences, the progress in the collection of revenue with reference to the targets set for each Collectorate and measures to achieve the targets were reviewed. Similarly the pendency position of various items of work was reviewed and steps to reduce the pendency were discussed. Other items discussed included redressal of public grievances, disposal of assessment disputes and matters of general administration, such as construction of office accommodation and staff welfare.

**Board for Industrial and Financial Reconstruction**

434. SHRI H.B. PATIL :  
SHRI AKHTAR HASAN :

Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have recently constituted a Board for Industrial and Financial Reconstruction under the Sick Companies (Special Provisions) Act, 1985 and

(b) if so, the details regarding its composition and functions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). A Board for Industrial and Financial Reconstruction (BIFR) has been set up with effect from 12-1-1987 in accordance with the provisions of Sick Industrial Companies (Special Provisions) Act, 1985. Initially a Chairman and 6 Members of the BIFR have been appointed. The Board is yet to become fully operational.

**Cleaning of Ganga**

435. SHRI NARAYAN CHOUBEY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the targets of cleaning the Ganga fixed for years 1985 and 1986;

(b) the amount of money spent on the project during this period; and

(c) the progress made so far ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The overall objective under Ganga Action Plan is to complete major schemes for interception, diversion of waste water and treatment as required in 27 Class-I cities (each having a population of more than 1 lakh) in U. P., Bihar and West Bengal during the 7th Five year Plan. During 1985, the target was for the State Governments of U.P., Bihar and West Bengal identifying the various schemes to be taken up and prepare preliminary reports. By end of 1986-87, State Governments are to submit project reports for all the schemes. Work in 20 out of cities was to commence by end 1986-87.

(b) During 1985-86 an amount of Rs. 6.06 crores and during 1986-87 till 31st January, 1987 an amount of Rs 23.30 crores has been made available to the executing agencies for execution of the schemes.

(c) Till 31st January, 1987, the State Governments have identified 259 schemes to be taken up under Ganga Action Plan. Out of this, reports for 177 schemes at a cost of Rs. 193.83 crores have been submitted. So far 133 schemes at a cost of Rs. 94.41 crores have been sanctioned. Work on execution of 100 schemes in 21 cities have already been started. 5 schemes at a cost of Rs. 2.57 crores have been completed at Hardwar-Rishikesh, Ramnagar near Varanasi and Patna.

**Licences to Manufacture C.T.V. Tubes and Optical Fibre Projects**

436. SHRI PRATAP BHANU SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Madhya Pradesh State Electronics Development Corporation, Bhopal has applied to the Department of